

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
&

APPEAL NO. 128 OF 2015 & IA NOS. 203 & 204 OF 2015

Dated: 29th March, 2016

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

In the matter of:-

**M/s Spectrum Power Generation Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

APPEAL NO. 128 OF 2015 & IA NOS. 203 & 204 OF 2015

**Samalkot Power Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **05.05.2016.**

COURT MASTER